

**Central Administrative Tribunal
Principal Bench**

**CP No.308/2017 in
OA No.3870/2011**

New Delhi, this the 18th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Karam Chand, S/o Sh. Hira Lal
R/o C-529, Nathu Pura Village
Burari, Delhi-110084.Applicant

(By Advocate: Shri R.K. Shukla)

Vs.

1. Dr. K.J. Ramesh, The Director General of Meteorological Mausam Bhanwan
Head Office, Lodhi Road
New Delhi-110003.
2. Sh. K.C. Sai Krishnan
The Deputy Director of Meteorological (Upper Instruments)
India Metrological Department
Lodhi Road, New Delhi-110003.
3. Sh. Devender Pardhan
The Deputy Director General of Meteorology
Regional Metrological Centre
India Metrological Department
Lodhi Road, New Delhi-110003.Respondents

(By Advocate: Shri Ashish Nischal for Shri Rajinder Nischal)

ORDER (ORAL)

Justice Permod Kohli :-

A fresh compliance affidavit has been filed by the respondents accompanied with order dated 04.09.2017

whereby the applicant has been recommended as Casual Worker. We are satisfied that the directions of the Tribunal dated 20.01.2017 have been complied with. Nothing survives. Proceedings dropped.

(Praveen Mahajan)
Member(A)

(Justice Permod Kohli)
Chairman

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